

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 332 of 2013

Dated : 11th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Lanco Kondapalli Power Ltd. Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s): Mr. P.S. Narasimha, Sr. Adv.
Mr. Sakya Singha Chaudhuri
Ms. Perna Priyadarshini**

**Counsel for the Respondent(s): Ms. Swapna Seshadri for R-2 to R.7
Mr. K.V. Mohan
Mr. K.V. Balakrishnan for APERC**

ORDER

We have heard the learned Senior Counsel for the Appellant for some time.

Post the matter for further hearing on **05.03.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt